

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION & BROADCASTING  
LOK SABHA  
UNSTARRED QUESTION No. 4434  
TO BE ANSWERED ON 19.07.2019**

**WELFARE OF JOURNALISTS**

**4434. SHRI SANJAY SADASHIV RAO MANDLIK**

**Will the Minister of INFORMATION & BROADCASTING be pleased to state:-**

- (a) the details of the schemes for the welfare of personnel working in the electronic and print media along with the amount allocated/ utilized for the purpose in the last three years; and
- (b) whether any schemes or proposals are under consideration to provide boarding facilities in circuit house, toll free travel and providing other facilities to the accredited reporters and if so, the details thereof?

**ANSWER**

**THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
& MINISTER OF INFORMATION AND BROADCASTING  
{SHRI PRAKASH JAVADEKAR}**

**(a) Ministry of Information & Broadcasting implements a 'Journalist Welfare Scheme' to provide one time ex-gratia relief on urgent basis to journalists /Media Personnel or their families under extreme hardship on account of death of journalists and to the journalists in case of permanent disability, major listed ailments and in case of accidents causing serious injuries necessitating hospitalization.**

**The amount allocated/utilized in the last three years is as under :-**

<b>Year</b>	<b>Amount Allocated</b>	<b>Amount Utilized</b>
<b>2016-17</b>	<b>Rs. 35,40,000/-</b>	<b>Rs.31,46,613/-</b>
<b>2017-18</b>	<b>Rs. 40,00,000/-</b>	<b>Rs.39,37,966/-</b>
<b>2018-19</b>	<b>Rs.1,00,00,000/-</b>	<b>Rs.99,99,197/-</b>

**(b) Journalist accredited with Press Information Bureau at its Headquarters are at present given following facilities :-**

**(a) Railway concession for Government of India accredited media persons administered by the Ministry of Railways.**

**(b) CGHS Facilities for media persons administered by Ministry of Health & Family Welfare.**

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